

Film on Baba Saheb Ambedkar

508. SHRI RAM VILAS PASWAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to produce a film on the life of Bharat Ratna Baba Saheb Ambedkar by engaging an internationally renowned producer; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) It is proposed to produce a feature film on Bharat Ratna Baba Saheb Ambedkar in collaboration with the Government of Maharashtra and the National Film Development Corporation.

[English]

Increase in Upper Age limit for Entry into Government Service

509. SHRI MADAN LAL KHURANA:

SHRI PAWAN KUMAR BANSAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to increase the upper age limit for entry into Government service;

(b) if so, the details thereof;

(c) whether the extent of opportunity to enter into the Central Government service has diminished over the years; and

(d) if so, the steps taken to provide more employment opportunities to youngsters registered with the employment exchanges?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) and (d) The available data do not suggest any decline in employment opportunities under the Central Government. Government efforts to generate more employment opportunities under the various development programmes will continue.

[Translation]

Distribution of paper by Hindustan Paper Corporation Ltd.

510. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Paper Corporation Ltd. is not distributing subsidised paper meant for distribution in educational field, in spite of taking advance for 1989-90;

(b) whether thousands of industries using the said subsidised paper for making note books have fallen sick and lakhs of labourers have been rendered unemployed; and

(c) if so, the steps proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Hindustan Paper Corporation (HPC) could not complete supplies against the advances for 1989-90 because the subsidy scheme was not extended beyond 31-3-90. It, however, took steps either to refund the amount of advance or to supply without Government subsidy.

(b) and (c) The Government have not received any such reports. Besides, supply of paper by HPC to the education sector continues, although without any Government subsidy.